

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 620

TO BE ANSWERED ON JULY 19, 2017

DDA HOUSING SCHEME

No. 620 SHRI SULTAN AHMED:

Will the Minister OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has launched Housing Scheme, 2017 in Delhi and if so, the details thereof;
- (b) the measures taken to keep away non-serious buyers and check market speculation;
- (c) the number of flats ready to be allotted under the scheme, category-wise;
- (d) whether the flats constructed under the scheme are not up to the mark; and
- (e) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(RAO INDERJIT SINGH)

(a): Delhi Development Authority (DDA) has informed that it has launched "DDA Awasiya Yojana-2017". The Scheme will remain open from 30.06.2017 to 11.08.2017. A total of 12072 flats of different categories and in different locations in Delhi are on offer. The desirous eligible applicants are required to deposit the application money of Rs. 1,00,000/- for Janta/LIG (one Room flat) and Rs. 2,00,000/- for MIG/HIG category of flats. The applicants can apply off-line as well as on-line. The scheme is being implemented through 08 empanelled banks.

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(b): DDA has informed that to keep away non-serious buyers, the following deterrent provisions for surrendering the allotted flat have been incorporated in the scheme:

| Sl.No. | Surrender/Cancellation Charges | |
|--------|--|--|
| (i) | From the date of draw but before issue of demand-cum-allotment letter. | 25% of the application money. |
| (ii) | From the date of issue of demand letter till 90 th day of the date of issuance of demand-cum-allotment letter. | 50% of the application money. |
| (iii) | 91 st day till 180 th day of the date of issue of demand-cum-allotment letter i.e. the date of Automatic Cancellation. | Full application Money i.e. 100% forfeiture. |

(c): The category-wise details of flats are as under:

- i) HIG - 87 flats.
- ii) MIG - 404 flats.
- iii) LIG - 11197 flats.
- iv) Janta - 384 flats.

(d) & (e): DDA has informed that the flats on offer under the "DDA Awasiya Yojana-2017" are constructed following the Green Building Code norms to reduce the carbon foot print. The construction is as per standard norms. The desirous applicants can visit the locality/flat to ascertain its suitability, before applying.
